

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA

LIBRARY

OA. 350/1081/2015

Date of order: 11.12.2019

Present : Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

MAINAK DAS & ORS.
VS.
RRC (S. E. RAILWAY)

For the Applicant : Mr. A. Chakraborty, Counsel

For the Respondents : Ms. Gargi Roy, Counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:

Heard ld. Counsel for both sides.

2. Id. Counsel for respondents submits that the applicants have already got appointment.

3. Therefore, the present OA is disposed of as become infructuous.

(Dr. Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

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